

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 761 /ND/2019

(CA No.576/2019)

In the matter of :

Ms. Sony Pictures Networks India (P) Limited

.. PETITIONER

Vs.

Ortel Communications Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 03.9.2019

Coram :

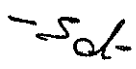
Sh. R. Varadharajan,
Hon'ble Member (Judicial).
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)


For the Petitioner /Op. Creditor :-
For the Respondent/Corporate Debtor :
For the Intervener :

ORDER

At the time of calling this matter, none appeared for the petitioner/Applicant.

In the circumstances, post this matter on 18.9.2019.


(K.K. Vohra)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit